

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/65(CHE)20224
Name of Petitioner : Aditya Birla Finance Ltd
& Vs
Name of Respondent : KMP Spinners Pvt Ltd
Section : 7 Rule 4 of IBC, 2016

ORDER

Present: Ms. Surayana, Ld. Counsel for Petitioner.
Mr. A.S.Sathish Kumar, Ld. PCS for Respondent.

Ld. PCS for the Respondent seeks and is granted two weeks' time to file reply and serve copy.

Rejoinder, if any, be filed within two weeks thereafter.

List the Petition for hearing on **27.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**